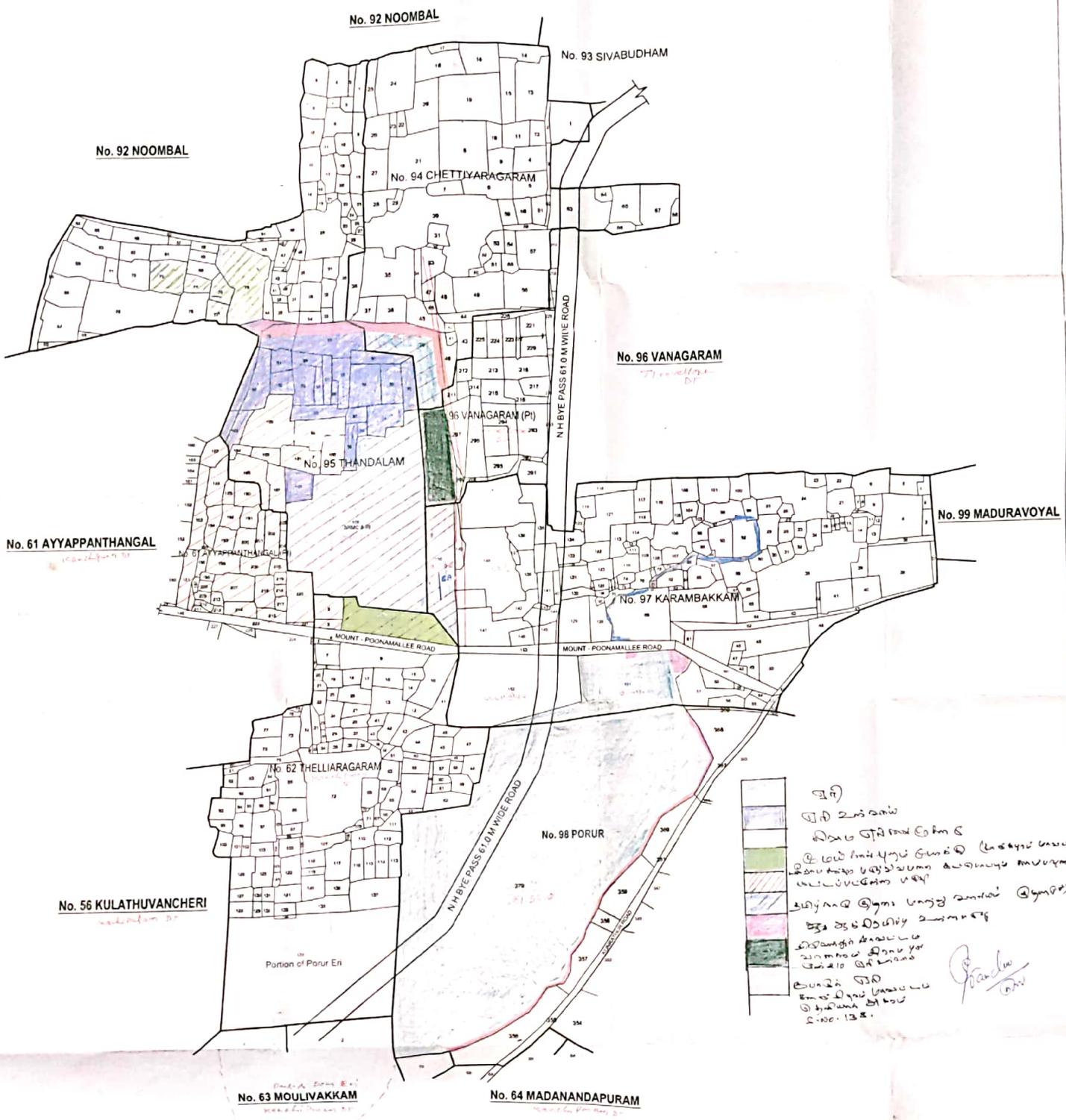


SKETCH SHOWING THE COMBINED VILLAGE MAP OF KARAMBAKKAM, THANDALAM, CHETTIYARAGARAM, VANAGARAM (Pt), PORUR (Pt), AYYAPPANTHANGAL (Pt) & THELLIARAGARAM OF MADURAVOYAL TALUK, CHENNAI DISTRICT.

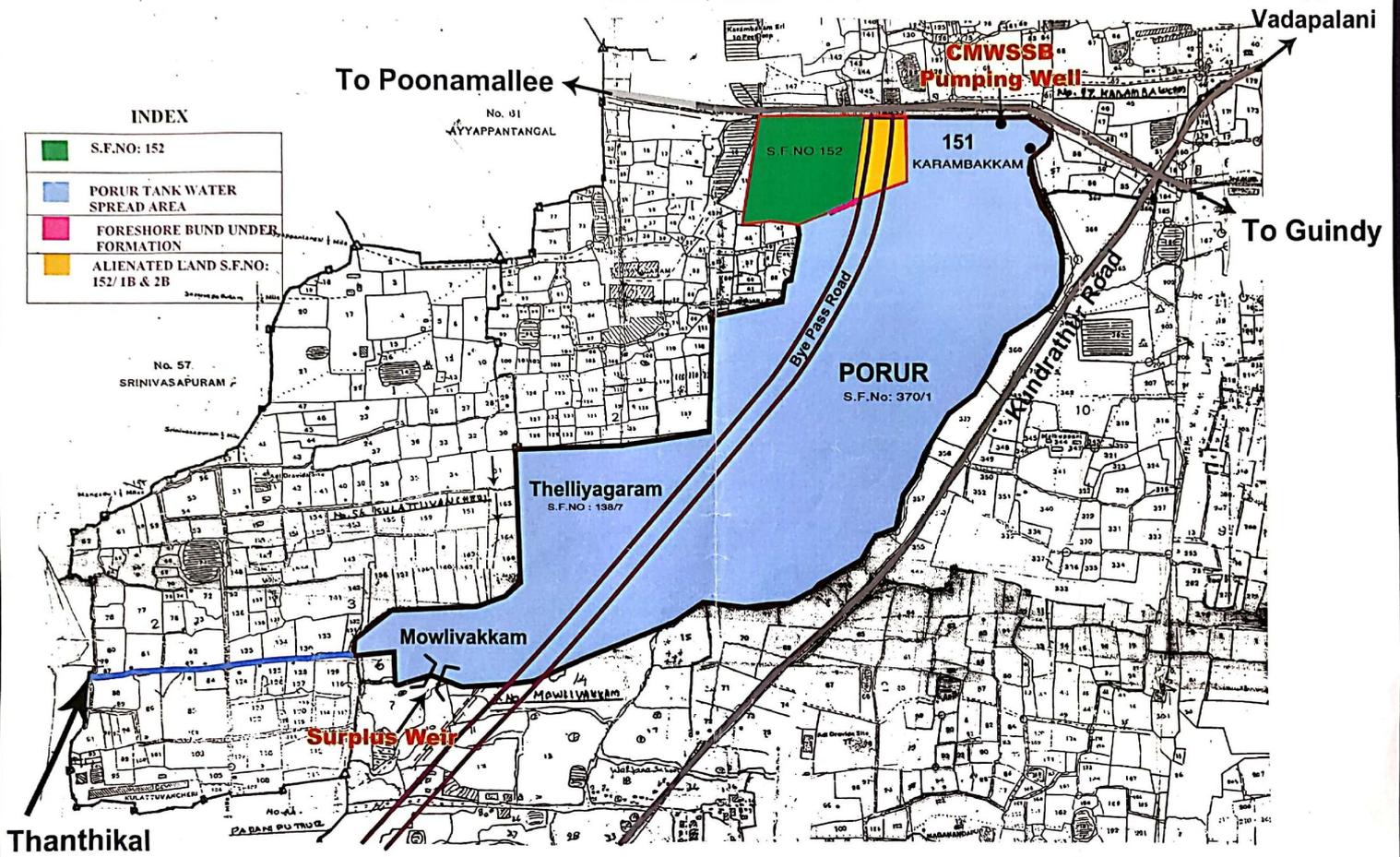


1. (A) 2nd class
 2. (B) 3rd class
 3. (C) 4th class
 4. (D) 5th class
 5. (E) 6th class
 6. (F) 7th class
 7. (G) 8th class
 8. (H) 9th class
 9. (I) 10th class
 10. (J) 11th class
 11. (K) 12th class
 12. (L) 13th class
 13. (M) 14th class
 14. (N) 15th class
 15. (O) 16th class
 16. (P) 17th class
 17. (Q) 18th class
 18. (R) 19th class
 19. (S) 20th class
 20. (T) 21st class
 21. (U) 22nd class
 22. (V) 23rd class
 23. (W) 24th class
 24. (X) 25th class
 25. (Y) 26th class
 26. (Z) 27th class
 27. (AA) 28th class
 28. (AB) 29th class
 29. (AC) 30th class
 30. (AD) 31st class
 31. (AE) 32nd class
 32. (AF) 33rd class
 33. (AG) 34th class
 34. (AH) 35th class
 35. (AI) 36th class
 36. (AJ) 37th class
 37. (AK) 38th class
 38. (AL) 39th class
 39. (AM) 40th class
 40. (AN) 41st class
 41. (AO) 42nd class
 42. (AP) 43rd class
 43. (AQ) 44th class
 44. (AR) 45th class
 45. (AS) 46th class
 46. (AT) 47th class
 47. (AU) 48th class
 48. (AV) 49th class
 49. (AW) 50th class
 50. (AX) 51st class
 51. (AY) 52nd class
 52. (AZ) 53rd class
 53. (BA) 54th class
 54. (BB) 55th class
 55. (BC) 56th class
 56. (BD) 57th class
 57. (BE) 58th class
 58. (BF) 59th class
 59. (BG) 60th class
 60. (BH) 61st class
 61. (BI) 62nd class
 62. (BJ) 63rd class
 63. (BK) 64th class
 64. (BL) 65th class
 65. (BM) 66th class
 66. (BN) 67th class
 67. (BO) 68th class
 68. (BP) 69th class
 69. (BQ) 70th class
 70. (BR) 71st class
 71. (BS) 72nd class
 72. (BT) 73rd class
 73. (BU) 74th class
 74. (BV) 75th class
 75. (BW) 76th class
 76. (BX) 77th class
 77. (BY) 78th class
 78. (BZ) 79th class
 79. (CA) 80th class
 80. (CB) 81st class
 81. (CC) 82nd class
 82. (CD) 83rd class
 83. (CE) 84th class
 84. (CF) 85th class
 85. (CG) 86th class
 86. (CH) 87th class
 87. (CI) 88th class
 88. (CJ) 89th class
 89. (CK) 90th class
 90. (CL) 91st class
 91. (CM) 92nd class
 92. (CN) 93rd class
 93. (CO) 94th class
 94. (CP) 95th class
 95. (CQ) 96th class
 96. (CR) 97th class
 97. (CS) 98th class
 98. (CT) 99th class
 99. (CU) 100th class
 100. (CV) 101st class
 101. (CW) 102nd class
 102. (CX) 103rd class
 103. (CY) 104th class
 104. (CZ) 105th class
 105. (DA) 106th class
 106. (DB) 107th class
 107. (DC) 108th class
 108. (DD) 109th class
 109. (DE) 110th class
 110. (DF) 111th class
 111. (DG) 112th class
 112. (DH) 113th class
 113. (DI) 114th class
 114. (DJ) 115th class
 115. (DK) 116th class
 116. (DL) 117th class
 117. (DM) 118th class
 118. (DN) 119th class
 119. (DO) 120th class
 120. (DP) 121st class
 121. (DQ) 122nd class
 122. (DR) 123rd class
 123. (DS) 124th class
 124. (DT) 125th class
 125. (DU) 126th class
 126. (DV) 127th class
 127. (DW) 128th class
 128. (DX) 129th class
 129. (DY) 130th class
 130. (DZ) 131st class
 131. (EA) 132nd class
 132. (EB) 133rd class
 133. (EC) 134th class
 134. (ED) 135th class
 135. (EE) 136th class
 136. (EF) 137th class
 137. (EG) 138th class
 138. (EH) 139th class
 139. (EI) 140th class
 140. (EJ) 141st class
 141. (EK) 142nd class
 142. (EL) 143rd class
 143. (EM) 144th class
 144. (EN) 145th class
 145. (EO) 146th class
 146. (EP) 147th class
 147. (EQ) 148th class
 148. (ER) 149th class
 149. (ES) 150th class
 150. (ET) 151st class
 151. (EU) 152nd class
 152. (EV) 153rd class
 153. (EW) 154th class
 154. (EX) 155th class
 155. (EY) 156th class
 156. (EZ) 157th class
 157. (FA) 158th class
 158. (FB) 159th class
 159. (FC) 160th class
 160. (FD) 161st class
 161. (FE) 162nd class
 162. (FF) 163rd class
 163. (FG) 164th class
 164. (FH) 165th class
 165. (FI) 166th class
 166. (FJ) 167th class
 167. (FK) 168th class
 168. (FL) 169th class
 169. (FM) 170th class
 170. (FN) 171st class
 171. (FO) 172nd class
 172. (FP) 173rd class
 173. (FQ) 174th class
 174. (FR) 175th class
 175. (FS) 176th class
 176. (FT) 177th class
 177. (FU) 178th class
 178. (FV) 179th class
 179. (FW) 180th class
 180. (FX) 181st class
 181. (FY) 182nd class
 182. (FZ) 183rd class
 183. (GA) 184th class
 184. (GB) 185th class
 185. (GC) 186th class
 186. (GD) 187th class
 187. (GE) 188th class
 188. (GF) 189th class
 189. (GG) 190th class
 190. (GH) 191st class
 191. (GI) 192nd class
 192. (GJ) 193rd class
 193. (GK) 194th class
 194. (GL) 195th class
 195. (GM) 196th class
 196. (GN) 197th class
 197. (GO) 198th class
 198. (GP) 199th class
 199. (GQ) 200th class
 200. (GR) 201st class
 201. (GS) 202nd class
 202. (GT) 203rd class
 203. (GU) 204th class
 204. (GV) 205th class
 205. (GW) 206th class
 206. (GX) 207th class
 207. (GY) 208th class
 208. (GZ) 209th class
 209. (HA) 210th class
 210. (HB) 211th class
 211. (HC) 212th class
 212. (HD) 213th class
 213. (HE) 214th class
 214. (HF) 215th class
 215. (HG) 216th class
 216. (HH) 217th class
 217. (HI) 218th class
 218. (HJ) 219th class
 219. (HK) 220th class
 220. (HL) 221st class
 221. (HM) 222nd class
 222. (HN) 223rd class
 223. (HO) 224th class
 224. (HP) 225th class
 225. (HQ) 226th class
 226. (HR) 227th class
 227. (HS) 228th class
 228. (HT) 229th class
 229. (HU) 230th class
 230. (HV) 231st class
 231. (HW) 232nd class
 232. (HX) 233rd class
 233. (HY) 234th class
 234. (HZ) 235th class
 235. (IA) 236th class
 236. (IB) 237th class
 237. (IC) 238th class
 238. (ID) 239th class
 239. (IE) 240th class
 240. (IF) 241st class
 241. (IG) 242nd class
 242. (IH) 243rd class
 243. (II) 244th class
 244. (IJ) 245th class
 245. (IK) 246th class
 246. (IL) 247th class
 247. (IM) 248th class
 248. (IN) 249th class
 249. (IO) 250th class
 250. (IP) 251st class
 251. (IQ) 252nd class
 252. (IR) 253rd class
 253. (IS) 254th class
 254. (IT) 255th class
 255. (IU) 256th class
 256. (IV) 257th class
 257. (IW) 258th class
 258. (IX) 259th class
 259. (IY) 260th class
 260. (IZ) 261st class
 261. (JA) 262nd class
 262. (JB) 263rd class
 263. (JC) 264th class
 264. (JD) 265th class
 265. (JE) 266th class
 266. (JF) 267th class
 267. (JG) 268th class
 268. (JH) 269th class
 269. (JI) 270th class
 270. (JJ) 271st class
 271. (JK) 272nd class
 272. (JL) 273rd class
 273. (JM) 274th class
 274. (JN) 275th class
 275. (JO) 276th class
 276. (JP) 277th class
 277. (JQ) 278th class
 278. (JR) 279th class
 279. (JS) 280th class
 280. (JT) 281st class
 281. (JU) 282nd class
 282. (JV) 283rd class
 283. (JW) 284th class
 284. (JX) 285th class
 285. (JY) 286th class
 286. (JZ) 287th class
 287. (KA) 288th class
 288. (KB) 289th class
 289. (KC) 290th class
 290. (KD) 291st class
 291. (KE) 292nd class
 292. (KF) 293rd class
 293. (KG) 294th class
 294. (KH) 295th class
 295. (KI) 296th class
 296. (KJ) 297th class
 297. (KK) 298th class
 298. (KL) 299th class
 299. (KM) 300th class
 300. (KN) 301st class
 301. (KO) 302nd class
 302. (KP) 303rd class
 303. (KQ) 304th class
 304. (KR) 305th class
 305. (KS) 306th class
 306. (KT) 307th class
 307. (KU) 308th class
 308. (KV) 309th class
 309. (KW) 310th class
 310. (KX) 311th class
 311. (KY) 312th class
 312. (KZ) 313th class
 313. (LA) 314th class
 314. (LB) 315th class
 315. (LC) 316th class
 316. (LD) 317th class
 317. (LE) 318th class
 318. (LF) 319th class
 319. (LG) 320th class
 320. (LH) 321st class
 321. (LI) 322nd class
 322. (LJ) 323rd class
 323. (LK) 324th class
 324. (LL) 325th class
 325. (LM) 326th class
 326. (LN) 327th class
 327. (LO) 328th class
 328. (LP) 329th class
 329. (LQ) 330th class
 330. (LR) 331st class
 331. (LS) 332nd class
 332. (LT) 333rd class
 333. (LU) 334th class
 334. (LV) 335th class
 335. (LW) 336th class
 336. (LX) 337th class
 337. (LY) 338th class
 338. (LZ) 339th class
 339. (MA) 340th class
 340. (MB) 341st class
 341. (MC) 342nd class
 342. (MD) 343rd class
 343. (ME) 344th class
 344. (MF) 345th class
 345. (MG) 346th class
 346. (MH) 347th class
 347. (MI) 348th class
 348. (MJ) 349th class
 349. (MK) 350th class
 350. (ML) 351st class
 351. (MN) 352nd class
 352. (MO) 353rd class
 353. (MP) 354th class
 354. (MQ) 355th class
 355. (MR) 356th class
 356. (MS) 357th class
 357. (MT) 358th class
 358. (MU) 359th class
 359. (MV) 360th class
 360. (MW) 361st class
 361. (MX) 362nd class
 362. (MY) 363rd class
 363. (MZ) 364th class
 364. (NA) 365th class
 365. (NB) 366th class
 366. (NC) 367th class
 367. (ND) 368th class
 368. (NE) 369th class
 369. (NF) 370th class
 370. (NG) 371st class
 371. (NH) 372nd class
 372. (NI) 373rd class
 373. (NJ) 374th class
 374. (NK) 375th class
 375. (NL) 376th class
 376. (NM) 377th class
 377. (NO) 378th class
 378. (NP) 379th class
 379. (NQ) 380th class
 380. (NR) 381st class
 381. (NS) 382nd class
 382. (NT) 383rd class
 383. (NU) 384th class
 384. (NV) 385th class
 385. (NW) 386th class
 386. (NX) 387th class
 387. (NY) 388th class
 388. (NZ) 389th class
 389. (OA) 390th class
 390. (OB) 391st class
 391. (OC) 392nd class
 392. (OD) 393rd class
 393. (OE) 394th class
 394. (OF) 395th class
 395. (OG) 396th class
 396. (OH) 397th class
 397. (OI) 398th class
 398. (OJ) 399th class
 399. (OK) 400th class
 400. (OL) 401st class
 401. (OM) 402nd class
 402. (ON) 403rd class
 403. (OO) 404th class
 404. (OP) 405th class
 405. (OQ) 406th class
 406. (OR) 407th class
 407. (OS) 408th class
 408. (OT) 409th class
 409. (OU) 410th class
 410. (OV) 411th class
 411. (OW) 412th class
 412. (OX) 413th class
 413. (OY) 414th class
 414. (OZ) 415th class
 415. (PA) 416th class
 416. (PB) 417th class
 417. (PC) 418th class
 418. (PD) 419th class
 419. (PE) 420th class
 420. (PF) 421st class
 421. (PG) 422nd class
 422. (PH) 423rd class
 423. (PI) 424th class
 424. (PJ) 425th class
 425. (PK) 426th class
 426. (PL) 427th class
 427. (PM) 428th class
 428. (PN) 429th class
 429. (PO) 430th class
 430. (PP) 431st class
 431. (PQ) 432nd class
 432. (PR) 433rd class
 433. (PS) 434th class
 434. (PT) 435th class
 435. (PU) 436th class
 436. (PV) 437th class
 437. (PW) 438th class
 438. (PX) 439th class
 439. (PY) 440th class
 440. (PZ) 441st class
 441. (QA) 442nd class
 442. (QB) 443rd class
 443. (QC) 444th class
 444. (QD) 445th class
 445. (QE) 446th class
 446. (QF) 447th class
 447. (QG) 448th class
 448. (QH) 449th class
 449. (QI) 450th class
 450. (QJ) 451st class
 451. (QK) 452nd class
 452. (QL) 453rd class
 453. (QM) 454th class
 454. (QN) 455th class
 455. (QO) 456th class
 456. (QP) 457th class
 457. (QQ) 458th class
 458. (QR) 459th class
 459. (QS) 460th class
 460. (QT) 461st class
 461. (QU) 462nd class
 462. (QV) 463rd class
 463. (QW) 464th class
 464. (QX) 465th class
 465. (QY) 466th class
 466. (QZ) 467th class
 467. (RA) 468th class
 468. (RB) 469th class
 469. (RC) 470th class
 470. (RD) 471st class
 471. (RE) 472nd class
 472. (RF) 473rd class
 473. (RG) 474th class
 474. (RH) 475th class
 475. (RI) 476th class
 476. (RJ) 477th class
 477. (RK) 478th class
 478. (RL) 479th class
 479. (RM) 480th class
 480. (RN) 481st class
 481. (RO) 482nd class
 482. (RP) 483rd class
 483. (RQ) 484th class
 484. (RR) 485th class
 485. (RS) 486th class
 486. (RT) 487th class
 487. (RU) 488th class
 488. (RV) 489th class
 489. (RW) 490th class
 490. (RX) 491st class
 491. (RY) 492nd class
 492. (RZ) 493rd class
 493. (SA) 494th class
 494. (SB) 495th class
 495. (SC) 496th class
 496. (SD) 497th class
 497. (SE) 498th class
 498. (SF) 499th class
 499. (SG) 500th class
 500. (SH) 501st class
 501. (SI) 502nd class
 502. (SJ) 503rd class
 503. (SK) 504th class
 504. (SL) 505th class
 505. (SM) 506th class
 506. (SN) 507th class
 507. (SO) 508th class
 508. (SP) 509th class
 509. (SQ) 510th class
 510. (SR) 511st class
 511. (SS) 512nd class
 512. (ST) 513rd class
 513. (SU) 514th class
 514. (SV) 515th class
 515. (SW) 516th class
 516. (SX) 517th class
 517. (SY) 518th class
 518. (SZ) 519th class
 519. (TA) 520th class
 520. (TB) 521st class
 521. (TC) 522nd class
 522. (TD) 523rd class
 523. (TE) 524th class
 524. (TF) 525th class
 525. (TG) 526th class
 526. (TH) 527th class
 527. (TI) 528th class
 528. (TJ) 529th class
 529. (TK) 530th class
 530. (TL) 531st class
 531. (TM) 532nd class
 532. (TN) 533rd class
 533. (TO) 534th class
 534. (TP) 535th class
 535. (TQ) 536th class
 536. (TR) 537th class
 537. (TS) 538th class
 538. (TT) 539th class
 539. (TU) 540th class
 540. (TV) 541st class
 541. (TW) 542nd class
 542. (TX) 543rd class
 543. (TY) 544th class
 544. (TZ) 545th class
 545. (UA) 546th class
 546. (UB) 547th class
 547. (UC) 548th class
 548. (UD) 549th class
 549. (UE) 550th class
 550. (UF) 551st class
 551. (UG) 552nd class
 552. (UH) 553rd class
 553. (UI) 554th class
 554. (UJ) 555th class
 555. (UK) 556th class
 556. (UL) 557th class
 557. (UM) 558th class
 558. (UN) 559th class
 559. (UO) 560th class
 560. (UP) 561st class
 561. (UQ) 562nd class
 562. (UR) 563rd class
 563. (US) 564th class
 564. (UT) 565th class
 565. (UU) 566th class
 566. (UV) 567th class
 567. (UW) 568th class
 568. (UX) 569th class
 569. (UY) 570th class
 570. (UZ) 571st class
 571. (VA) 572nd class
 572. (VB) 573rd class
 573. (VC) 574th class
 574. (VD) 575th class
 575. (VE) 576th class
 576. (VF) 577th class
 577. (VG) 578th class
 578. (VH) 579th class
 579. (VI) 580th class
 580. (VJ) 581st class
 581. (VK) 582nd class
 582. (VL) 583rd class
 583. (VM) 584th class
 584. (VN) 585th class
 585. (VO) 586th class
 586. (VP) 587th class
 587. (VQ) 588th class
 588. (VR) 589th class
 589. (VS) 590th class
 590. (VT) 591st class
 591. (VU) 592nd class
 592. (VV) 593rd class
 593. (VW) 594th class
 594. (VX) 595th class
 595. (VY) 596th class
 596. (VZ) 597th class
 597. (WA) 598th class
 598. (WB) 599th class
 599. (WC) 600th class
 600. (WD) 601st class
 601. (WE) 602nd class
 602. (WF) 603rd class
 603. (WG) 604th class
 604. (WH) 605th class
 605. (WI) 606th class
 606. (WJ) 607th class
 607. (WK) 608th class
 608. (WL) 609th class
 609. (WM) 610th class
 610. (WN) 611st class
 611. (WO) 612nd class
 612. (WP) 613th class
 613. (WQ) 614th class
 614. (WR) 615th class
 615. (WS) 616th class
 616. (WT) 617th class
 617. (WU) 618th class
 618. (WV) 619th class
 619. (WW) 620th class
 620. (WX) 621st class
 621. (WY) 622nd class
 622. (WZ) 623rd class
 623. (XA) 624th class
 624. (XB) 625th class
 625. (XC) 626th class
 626. (XD) 627th class
 627. (XE) 628th class
 628. (XF) 629th class
 629. (XG) 630th class
 630. (XH) 631st class
 631. (XI) 632nd class
 632. (XJ) 633rd class
 633. (XK) 634th class
 634. (XL) 635th class
 635. (XM) 636th class
 636. (XN) 637th class
 637. (XO) 638th class
 638. (XP) 639th class
 639. (XQ) 640th class
 640. (XR) 641st class
 641. (XS) 642nd class
 642. (XT) 643rd class
 643. (XU) 644th class
 644. (XV) 645th class
 645. (XW) 646th class
 646. (XX) 647th class
 647. (XY) 648th class
 648. (XZ) 649th class
 649. (YA) 650th class
 650. (YB) 651st class
 651. (YC) 652nd class
 652. (YD) 653rd class
 653. (YE) 654th class
 654. (YF) 655th class
 655. (YG) 656th class
 656. (YH) 657th class
 657. (YI) 658th class
 658. (YJ) 659th class
 659. (YK) 660th class
 660. (YL) 661st class
 661. (YM) 662nd class
 662. (YN) 663rd class
 663. (YO) 664th class
 664. (YP) 665th class
 665. (YQ) 666th class
 666. (YR) 667th class
 667. (YS) 668th class
 668. (YT) 669th class
 669. (YU) 67

RESTORATION OF SIX TANKS IN CHENNAI CITY FOR WATER SUPPLY (PORUR TANK)



INDEX	
	S.F.NO: 152
	PORUR TANK WATER SPREAD AREA
	FORESHORE BUND UNDER FORMATION
	ALIENATED LAND S.F.NO: 152/ 1B & 2B



1430 - ஆம் பசலியில் 90ன் 1001 மாவட்டம் 11. கிராமம் கணக்கு வட்டம் 11. கிராமம்

நில வரித் திட்டத்தின்படி புலன்களின் விபரம்.					கைப்பற்று தாரகூடய பெயரும் எண்ணும் அல்லது அறுசேக தாரகூடய பெயர்.	சாளுபய யாளரின் பெயர்.	முதல் போசம்.					
(1)	(2)	(3)	(4)	(5)			(7)	(8)	(9)	(10)	(11)	(12)
151	-	2.449	-	-	கிராமம்							

12 கிராமம் /
 Village Administrative Officer
 11 Kalambakkam
 14 Porur
 Maduravoyal Taluk

எண் 2 கிராமத்தில் வருடவாரி புலவாரி கைப்பற்று சாளுபய அடங்கல் கணக்கு

இரண்டாம் போசம்.							திருக்கண்டவகையில் பயிரிடப்படாது உள்ள நிலத்தின் தன்மை மற்றும் பரப்பின் விவரங்கள் ஒவ்வொரு நில அளவை எண் அல்லது அதன் பகுதியில்.	பயிர் பரப்புகள்.
(13)	(14)	(15)	(16)	(17)	(18)	(19)		
1	1	1	1	1	1	1	18.2	19

i	2	3	4	5	6	7	8	9	10	11	12		
368	10	368-2A 1G	ர	ந	A	...	7-2	4	11	42	0 02.0	0 25	524 தே.ஜெயராசு நாயடு.
	11	-2A1A 1B	ர	ந	A	...	7-2	4	11	42	0 02.0	0 18	92 தா.ஆதி கேசவன்.
	12	-2A1A 1A2	ர	ந	A	...	7-2	4	11	42	0 02.5	0 28	837 சி.பன்வீர் செல்வம்.
	13	-2A1A 1A1A1B	ர	ந	A	...	7-2	4	11	42	0 02.5	0 35	251 க.கமலக் கண்ணன்.
	14	-2A1A2	ர	ந	A	...	7-2	4	11	42	0 01.0	0 13	1173 தா.நாமச் சந்திரன்.
	15	-2A1A 1A1C	ர	ந	A	...	7-2	4	11	42	0 02.0	0 21	1259 அ.விஜயம் மான்.
	16	-1	ர	ந	A	...	7-2	4	11	42	2 12.0	8 49	2 ராமநாத சுவரர் தற்காலதர்ம கர்த்தா.
										2 62.0	14 22		
369	1	369-1	ர	பு	...	7-2	4	11	42	0 00.5	0 06	471 K-சாந்த மகாலட்சுமி அம்மாள்.	
	2	-2	ர	பு	...	7-2	4	11	42	0 04.0	0 16	922 மதராஸ்கர்ஜ் டெவலப் மெண்ட் புரண்டி.	
	3	-3	ர	பு	...	7-2	4	11	42	0 08.0	0 32	471 K-சாந்த மகாலட்சுமி அம்மாள்	
										0 12.5	0 54		
370	1	370-1	அ	பு	61 62.5	
	2A	-2	ர	மா	...	7-1	3	5	56	0 79.0	5 30	252 கமலம்மாள்.	
	2B									0.140			
										62 41.5	5 36		

போரூர்
உள்வாய்

செல்வ
செல்வன்

2 மாதிரி
S. P. ...
Village Administration Officer
11 Karambakkam
12 Porur
Maduravoyal Taluk

371 85-5 2469 96

(ரூபாய்) இரண்டாயிரத்து நானூற்று
அறுபத்தி ஒன்பதும்
பைசா தொன்றுற்று ஆறும்

A. போரூர் ஏரி முன்றலாவது வகுப்பு

(ஒம்) T.S. ராகவான்.
ஆய்வாளர்,
தலை உடைமைய் பதிவு
மேம்பாட்டுத் திட்டம்,
சைதாபேட்டை, அலகு-1,
தாள் : 3-12-87

(ஒம்) தட்சிணாமூர்த்தி
தலை உடைமைய் பதிவு
மேம்பாட்டுத் திட்டம்,
சைதாபேட்டை, அலகு-1,
தாள் : 3-12-87

(ஒம்) K.M. இராஜகோபால்
தலை உடைமைய் பதிவு
மேம்பாட்டுத் திட்டம்,
காஞ்சிபுரம்
தாள் :

430 - ஆம் பசலியில் 9^{ம்} தினை மாவட்டம் Madurai வட்டம் 12. கோமீ. கிராமக் கணக்கு

நில வரித் திட்டத்தின்படி புலன்களின் விபரம்.					கைப்பற்று தாரகூடைய பெயரும் எண்ணும் ஆகலறு அறுபோக தாரகூடைய பெயர்.	முதல் போகம்.						
(1) நில அளவை எண்.	(2) உட்பிரிவு எண்.	(3) பரப்பு.	(4) திசை.	(5) ஒரு போகம் அல்லது இரு போகம்.		(7) நிலத்தின் எந்த பகுதி வரலறு அறுபோகமாகப் பரிசீலிக்கப்பட்டதோ.	(8) எந்த மாதத்தில் பரிசீலிக்கப்பட்டது எந்த மாதத்தில் அறுபோகம் செய்யப்பட்டது.	(9) பரிசீலிப் பெயர்.	(10) பரிசீலி / அறுபோகம் யான பரப்பு.	(11) உண்மையான பரப்பில் ஆதாரம்.	(12) விளைச்சல் அளவு விழுக்களடு.	
357	4	0115			சரிக்கரை	-	-	-	-	-	-	
359	11	0139			சரிக்கரை -	-	-	-	-	-	-	

12/11/2020
 Village Administrator
 11 Karaikkal
 Madurai Taluk

எண் 2 கிராமத்தில் வருடவாரி புலவாரி கைப்பற்று சாகுபடி அடங்கல் கணக்கு

இரண்டாம் போகம்.											
(13) எந்த மாதத்தில் பரிசீலிக்கப்பட்டது எந்த மாதத்தில் அறுபோகம் செய்யப்பட்டது.	(14) பரிசீலிப் பெயர்.	(15) பரிசீலி / அறுபோகம் யான பரப்பு.	(16) உண்மையான பரப்பில் ஆதாரம்.	(17) விளைச்சல் அளவு விழுக்களடு.	(18) கிராம அல்லவின் குறிப்புகள்:- (1) புலன்களின் பகுதிகளில் மட்டுமே பரிசீலிக்கப்பட்ட இனங்களில் விழுக்களடு ஆகலறு. (2) கைப்பற்று இல்லாத கைப்பற்று இனங்கள் பரப்பு செய்யப்பட்ட இனங்கள். (3) முந்தைய மாதத்தில் பரிசீலிக்கப்பட்ட இனங்களில் தாமதமாகிய பரிசீலிப் பெயர் தீர்மானிக்கப்பட்ட இனங்கள்.	(19) கிராம நிலத்தின் தன்மை மற்றும் பரிசீலி விவரங்கள் ஒவ்வொரு நில அளவை என ஆகலறு அதன் பகுதியில். (20) வளம், (21) பயனற்ற பரிசீலி செய்ய இயலாத நிலம், (22) விவசாயம் மற்றும் இதர காரியங்களுக்கு பயன் படுத்தப்படும் நிலம், (23) பரிசீலித் தரிகை (24) நிலையான புல் தரைக்கும் மற்றும் இரா மேய்ச்சல் நிலங்களுக்கும், (25) விதைக்கப்பட்ட திகர பரப்பில் சேர்க்கப்பட்ட மரவகைப் பரிசீலிக்கும் தோப்புக்கும், (26) நடப்புத் தரிகைகள் (27) இதர தரிகை நிலங்கள்.					

1	2	3	4	5	6	7	8	9	10	11	12		
356	22	356-1A 1D	ர	ந	A	...	7-4	7	8	65	0 04 0	0 34	451 கோ.சரோஜா.
	23	-1 J	ர	ந	A	...	7-4	7	8	65	0 02-0	0 18	54 அத்தோணி.
	24	-1G	ர	ந	A	...	7-4	7	8	65	0 00.5	0 84	671 த.தங்கராஜா.
	26	-1L	ர	ந	A	...	7-4	7	8	65	0 04-0	0 33	454 M.C.சபேசன்.
	27	-1A3	ர	ந	A	...	7-4	7	8	65	0 05-0	0 47	671 த.தங்கராஜன்.
	28	-1A4	ர	ந	A	...	7-4	7	8	65	0 03-0	0 30	444 வே.சந்திர மோகன்.
	29	-1A5	ர	ந	A	...	7-4	7	8	65	0 02 0	0 20	1362 K.V.ஹரிபிர காசம்.
	30	-1A6	ர	ந	A	...	7-4	7	8	65	0 03-0	0 24	1060 சி.பட்டியாலயா ஜெயலட்சுமி.
	31	-1A8	ர	ந	A	...	7-4	7	8	65	0 05-0	0 47	316 செள.குத்தா வல்லி நாகேஸ்வர ராவ்.
	32	-1M	ர	ந	A	...	7-4	7	8	65	0 02-5	0 21	822 பாத்திமா பர்பிரா.
	33	-1A7	ர	ந	A	...	7-4	7	8	65	0 02-0	0 21	822 பாத்திமா பர்பிரா.
	34	-1A1A6	ர	ந	A	...	7-4	7	8	65	0 06 0	0 56	1084 சா.ரங்கநாதன்
	35	-1N	ர	ந	A	...	7-4	7	8	65	0 02-0	0 21	357 க.கோபிநாத்.
										2 93-0	24 36		
357	1	357-1B	ர	ந	A	...	7-4	7	8	65	0 31-0	2 70	1044 விவியுணம் மாள்.
	2	-1A2	ர	ந	A	...	7-4	7	8	65	0 16 0	1 37	1254 T.L வெங்கட விராவ்.
	3	-1A1A	ர	ந	A	...	7-4	7	8	65	0 33-5	2 91	819 இளவர் V.K.பத்மாவதி காப்பாளர் தகப்பனார் V.K. சுறுமுசும்.
	4	-2	அ	4D	0 11.5	ஏரிக்கரை
5		-1A1B	ர	ந	A	...	7-4	7	8	65	0 09-0	0 77	322 M.C.ச.செமிக் கல்ஸ்பவர் பிரிண்டர்ஸ்

356/30
356/30
356/30

A-போரூர் ஏரி முன்றலாவதுவகுப்பு

12/11/2021
S. Rajan
Village Administrative Officer
11 Karambakkottai
12 Porur
Maduravoyal Taluk

1	2	3	4	5	6	7	8	9	10	11	12
							கு.பை.புற.ஏர்ஸ்	கு.பை			
37	6	357-1A IC	ர	ந A	...	7-4	7	8 65	0 22-5	1 96	819 இளவர் V.K.பத்மாவதி காப்பாளர் தகப்பனார் V.K. ஆறுமுகம்.
									1 23-5	9 71	
38	1	358 1	ர	ந A	...	7-4	7	8 65	0 22-0	1 93	447 A.சகுந்தலா.
	2	-2	ர	ந A	...	7-4	7	8 65	0 22-5	1 93	446 A.சகுந்தலா அம்மாள்.
									0 44-5	3 86	
39	1	359-1A 1ur	ர	ந A	...	7-2	5	11 42	0 19-0	2 39	1016 V.K.ஆறுமுகம் கவுண்டர்
	2	-1A2	ர	ந A	...	7-2	5	11 42	0 07-0	0 72	1542 கமலா அன்பரசு(1) பத்மினி(2) ஏமாவதி(3)
	3	-1A1ur	ர	ந A	...	7-2	5	11 42	0 06-0	0 67	1171 ச.ராஜேஸ்வரி.
	4	-1A1ur	ர	ந A	...	7-2	5	11 42	0 06-0	0 67	608 ச.செந்திக்.
	5	-1A1ur	ர	ந A	...	7-2	5	11 42	0 06-5	0 74	1258 ச.விஸ்வநாதன்.
	6	-1A1ur	ர	ந A	...	7-2	5	11 42	0 05-0	0 57	1285 ந.ரமேஷ்(எ) வேங்கடாஜல பதி.
	7	-7	ர	ந A	...	7-2	5	11 42	0 05-0	0 57	1047 க.சிவப்பிரகா சம்.
	8	-1A	ர	ந A	...	7-2	5	11 42	0 19-0	2 20	1016 V.K.ஆறுமுகம் கவுண்டர்.
	9	-1A1ur	ர	ந A	...	7-2	5	11 42	0 05-0	0 57	249 க.கண்ணுசாமி
	10	-1A1ur	ர	ந A	...	7-2	5	11 42	0 05-0	0 57	1016 V.K.ஆறுமுகம் கவுண்டர்.
	11	-2	அ	புற	0 13-0	...	ஏரிக்கரை
	12	-1A1ur	ர	ந A	...	7-2	5	11 42	0 28-0	3 08	447 A.சகுந்தலா.

12/11/2011

 Village Administrative Officer
 Karambakkam
 12 Porur
 Maduravoyal Taluk

A.புரூர் ஏரி முன்றலாவதுகுப்பு

1	2	3	4	5	6	7	8	9	10	11	12	13				
161	1	161-1	σ	ந(X)	...	7-5	7	8	65	0	35.0	3	03	31 கிழி மாள்.	2	
	2A	2A	σ	ந(X)	..	7-5	7	8	65	0	35 0	3	00	156 ரா. கட்டுமணி மதகு மருந்து போர்க்குறம்.		
	2B	2B	σ	ந(X)	...	7-5	7	8	65	0	35.0	3	00	51 இ. சிவசுந்தர நாடார்.		
										1	05.0		9	06		
162	1	162-1	σ	ந(X)	..	7-5	7	8	65	0	57 5		5	00	51 இ. சிவசுந்தர நாடார்.	
	2	-2	σ	ந(X)	...	7-5	7	8	65	0	53 4		4	62	24 மு. கிஷ்டன்.	
										1	11 0		9	62		
163		163	σ	ந(X)	..	7-5	7	8	65	0	52.0		4	50	25 மு. கிஷ்டன்.	
164	1	164 1	σ	ந(X)	...	7-5	7	8	65	0	14 0		1	22	133 ரா. நேதம் மாள்.	
	2	-2	σ	ந(X)	...	7-5	7	8	65	0	25 5		2	15	122 அ. ராகுவேல்.	
										0	39.5		3	37		
5	...	165	σ	ந(X)	0	57 0	போகுர்னி உள்வாய்.	
56	1	166 1	σ	ந(X)	...	7-5	7	8	65	0	35.5		3	07	133 ரா. நேதம் மாள்.	
	2A	-2	σ	ந(X)	..	7-5	7	8	65	0	24 0		2	15	28 கிருஷ்ணவேணி அம்பலம்.	
	2B									0	26 5		2	31	1238. கிருஷ்ண வேணி	
	3	-3	σ	ந(X)	...	7-5	7	8	65	0	18.0		1	54	122 அ. ராகுவேல்.	
	4	-4	σ	ந(X)	...	7-5	7	8	65	0	26.0		2	24	122 அ. ராகுவேல்.	

(X) செம்பு...
 ச. ந. ந. 45 கொள்கைப்படிசேரி
 75 மெளலேவாக்கம்
 74 கொள்கைப்படிசேரி
 கொள்கைப்படிசேரி

GOVERNMENT OF TAMIL NADU

ABSTRACT

Alienation-Land-Chengalpattu MGR District-Saidapet and Sriperumbudur Taluks-Thundalam and 5 other villages-119.16 acres of poramboke lands-Alienation in favour of Sri Ramachandra Medical College and Research Institute Porur-Orders Issued.

Revenue (A1) Department

G.O. (Ms) No. 567.

dated:- 20.6.95.

Read:-

1. G.O. (Ms) No. 856, Health and Family Welfare Department, Dated 29.7.92.
2. From Sri Ramachandra Education and Health Centre, Madras, Letter dated 13.7.94 and 25.7.94.

ORDER:-

In the G.O. first read above, the Government have ordered, inter alia, that Sri Ramachandra Medical College and Research Centre, Porur, be handed over to its Original Trustees with the following conditions at the time of handing over of the Institution:-

"The Government lands on which the Institute has been developed will be handed over to the Trust, subject to the conditions that will be imposed by the Government at the time of alienation of the lands by the Revenue Department in the Government".

It was also ordered therein that a Committee consisting of Health Secretary, Finance Secretary and Revenue Secretary will decide on the extent of land to be alienated, their value and the conditions of alienation etc.,

2. Accordingly, the Committee which had gone through the several issues involved has submitted its report to Government recommending the extent of land to be alienated, its value and the conditions of alienation.

3. The Government have carefully examined the report of the Committee referred to in para 2 above. Sri Ramachandra Medical College and Research Institute has occupied Government Poramboke lands to an extent of 122.69 acres as detailed below:-

<u>Sl.No.</u>	<u>Village</u>	<u>Extent(Acres)</u>
1.	Theliliaragaram	10.03
2.	Karambakkam	8.15
3.	Vanagaram	7.41
4.	Chettiaragaram	7.56
5.	Thundalam	87.03
6.	Aryappanthangal	2.46

Total 122.69

P.T.O.,

Out of the total extent of 122.69 acres mentioned above an extent of 3.53 acres of land does not form part of the Medical College complex. The College Hostel and the Hospital of the Institute are located in the Northern side of Madras-Poondamallee High Road. The unutilised portion of 3.53 acres is lying on the southern side. Hence the above piece of 3.53 acres of land has to be resumed from the Institute.

4. The Government, therefore, accepting the recommendations of the Committee direct that an extent of 3.53 acres of land which does not form part of the Medical College Complex, be resumed from the Institute and the remaining extent of 119.16 acres of land, lying in the villages mentioned in para 3 above in Saidapet and Sriperumbudur Taluk of Chengalpattu MGR District be alienated to Sri Ramachandra Medical College and Research Institute, Porur, under the terms and conditions of R.S.O. 24 and on collection of the land value of Rs. 465.29 lakhs (Rupees four hundred and sixty-five lakhs and twenty nine thousand only) fixed by the Government.

5. The Collector of Chengalpattu-MGR District is requested to take action for the resumption of lands ordered in para 4 above
(BY ORDER OF THE GOVERNOR)

S. MEIKANDEDEVAN,
SECRETARY TO GOVERNMENT.

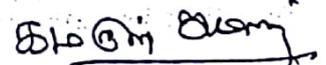
To

The Principal Commissioner and Commissioner of Land Administration,
Madras-5.
The Collector of Chengalpattu MGR District, (At) Kancheepuram.
The Managing Trustee, Sree Ramachandra Educational and Health
Trust, Madras.

Copy to

The Secretary to Government, Health and Family Welfare Department,
Madras-9.

/FORWARDED BY ORDER/



Section Officer.



தமிழ்நாடு நிலச்சீர்திருத்த (நில உச்சவரம்பு நிர்ணயம்) சட்டம், 1961 மற்றும் திருத்தச் சட்டங்கள் - செங்கல்பட்டு மாவட்டம் - ஸ்ரீராமச்சந்திரா கல்வி மற்றும் மருத்துவ பொதுப்பொறுப்புக் கழகம் - நிலம் வைத்துக்கொள்ள மற்றும் கையகப்படுத்த - சட்டப்பிரிவு 37-பி இன் கீழ் அனுமதி - அளிக்கப்படுகிறது.

அரசு ஆணை (நிலை) எண் 1959 - வருவாய்துறை

நாள் 17.12.87

படிக்கப்பட்டவை:

- (1) 31.8.87 ஆம் நாள் சென்னை ஸ்ரீராமச்சந்திரா கல்வி மற்றும் மருத்துவ பொதுப்பொறுப்புக் கழகத்தின் மனு.
- (2) சிறப்பு ஆணையர் மற்றும் நிலச்சீர்திருத்த ஆணையர் கடித எண் ஏ2/24192/87 (நி.சீ) நாள் 24.11.87

ஆணை:

செங்கல்பட்டு மாவட்டம், கசதாப்பேட்டை வட்டத்தில் உள்ள ஸ்ரீராமச்சந்திரா கல்வி மற்றும் மருத்துவ பொதுப்பொறுப்புக் கழகம் மேற்படி மாவட்டம் மற்றும் வட்டத்தில் உள்ள தண்டலம் மற்றும் சில கிராமங்களில் உள்ள பட்டா மற்றும் புறம்போக்கு நிலங்களை வைத்துக்கொள்ள அனுமதி அளிக்க 1961-ஆம் ஆண்டின் தமிழ்நாடு நிலச்சீர்திருத்த (நில உச்சவரம்பு நிர்ணயம்) சட்டம், பிரிவு 37-பி இன் படி அரசுக்கு மனு செய்தது.

2. அரசு, மேற்சொன்ன சட்டத்தின் 37-B பிரிவின் (3) ஆம் உட்பிரிவில் சொல்லப்பட்டுள்ளவற்றை கருத்தில் கொண்டு, இப்பொதுப் பொறுப்புக் கழகத்தின் வேண்டுகோள் கவனமாகப் பரிசீலனை செய்தது. சென்னை ஸ்ரீராமச்சந்திரா கல்வி மற்றும் மருத்துவப் பொதுப்பொறுப்புக் கழகத்தின் நோக்கங்களையும் குறிக்கோள்களையும் நிறைவேற்றுவதற்கு I, II ஆகிய பில் இணைப்புகளில் குறித்தவைக்கப்பட்டுள்ள நிலங்கள் அப்பொதுப் பொறுப்புக் கழகத்திற்கு தேவைப்படுகின்றன என்று அரசு நிறைவு கொள்கிறது. அதற்கிடையில், I, II ஆகிய பில் இணைப்புகளில் குறித்தவைக்கப்பட்டுள்ள ரெவினயூ கணக்குகளின்படி உள்ள மொத்தம் 259.34 ஏக்கர் நிலங்களை 1961 ஆம் ஆண்டின் தமிழ்நாடு நிலச்சீர்திருத்த (நில உச்சவரம்பு நிர்ணயம்) சட்டம், பிரிவு 37-பி (2) இன் படி, 1962-ஆம் ஆண்டின் தமிழ்நாடு நிலச்சீர்திருத்த (நில உச்சவரம்பு நிர்ணயம்) விதிகளின் விதி 66-ல் குறிப்பிட்டுள்ள காரணங்களுக்குட்பட்டு ஸ்ரீராமச்சந்திரா கல்வி மற்றும் மருத்துவ பொதுப்பொறுப்புக் கழகத்திற்கு மருத்துவமனை மற்றும் மருத்துவ கல்வாரி அமைப்பதன் நோக்கத்திற்காக வைத்துக்கொள்ள மற்றும் கையகப்படுத்த அரசால் அனுமதி அளிக்கப்படுகிறது.

3. இந்த அனுமதியானது, இந்த ஆணை பிறப்பிக்கப்படும் தேதியிலிருந்து நடைமுறைக்கு வரும்.

(ஆளுநரின் ஆணைப்படி)

மா. மயில்வாகனம்,
அரசு ஆணையர் மற்றும் செயலர்.

பெறுநர்

திரு. என். பி. வி. இராமசாமி உடையார்,
மேலாண் பொதுப்பாடசியர்,
ஸ்ரீராமச்சந்திரா கல்வி மற்றும் மருத்துவ பொதுப்பொறுப்புக் கழகம்,
25, சர். சி. வி. இராமன் ரோடு, ஆள்வார்ப்பேட்டை, சென்னை-18.

சிறப்பு ஆணையர் மற்றும் நிலச்சீர்திருத்த ஆணையர், சென்னை-5

படி:

சட்டத்துறை, சென்னை-9

(த.பி.பா)

ANNEXURE-I

PATTA LANDS

NAME OF THE VILLAGE:- THUNDALAM, Saidapet taluk.

<u>S.No.</u>	<u>Classification</u>	<u>Extent A.C.</u>
98	Dry	1.84
99	"	3.08
100	"	2.29
101	"	2.39
102	"	5.46
104	"	0.57
105	"	1.03
106	"	3.59
107	"	2.04
	Total	22.29

NAME OF THE VILLAGE:- KARAKKAM, Saidapet Taluk

152/1	Dry	14.77
148/1A	"	1.48
-1B	"	4.00
-2	"	1.16
135/1A	"	0.36
-1B	"	0.35
-1C	"	0.64
-2A	"	0.77
-2B	"	0.39
136/1	"	0.76
-2	"	0.02
139/1A	"	0.20
152/2	"	5.90
	Total	31.60

contd.

NAME OF THE VILLAGE: IYYAPPANTHANGAL, Sriperumbudur Taluk

S.No.	Classification	Extent A.C.
220/2	Wet	1.19
223	"	0.41
224	"	1.61
2239	"	1.21
240	"	1.39
220(P)	"	1.68
221	"	0.26
215	"	0.87
217	"	0.40
218	"	0.34
219	"	0.32
214	"	1.20
207	"	2.34
212	"	0.22
213	"	0.34 0.40
211	"	0.19
210	"	0.33
209	"	0.40
197	"	0.26
208	"	0.32
216	"	1.52
196	"	0.61
199	"	1.62
194	"	1.27
191	"	0.86
195	"	0.04

ANNEXURE II

Details of poramboke lands on ~~govin~~ assessment
on ~~IBI~~ Memoranda

Name of the village Thundalam Saidapet taluk

<u>S.No.</u>	<u>Extent</u> A. C.
79	3.27
80	4.18
81	1.29
82	1.42
83	2.20
84	0.78
85	1.03
86	5.41
87	1.09
88	0.46
89	1.87
90	3.55
91	1.56
92	2.20
93	1.57
94	2.50
95	0.32
96	1.53
97	0.81
103	1.93
108	2.29
109	50.44
Total	<u>91.70</u>

Name of the Village	Karambakkam	Laldepet taluk
S.No.	Extent A.C.	
150	8.50	
Total	8.50	

Name of the Village	Chettiyaragaram	Saidapet taluk
39	6.60	
Total	6.60	

Name of the village	Vanagaram
79	6.15
	6.15

Name of the village	Iyyappanthengal,	Sriperumbudur taluk
151/1	0.97	
238	0.44	
163/2	0.20	
195/1	0.04	
249	0.35	
Total	2.00	

Name of the village	Thelliaragram,	Sriperumbudur taluk
1	7.56	
13/3	0.44	
31	0.76	
74	1.26	
75	0.14	
13/2	0.55	
Total	10.71	acres

Grand total 259.34 acres

M. S. S. Chitt
 section officer
 17/12/87

Name of the village - Iyyappanthangal (contd.)

<u>S.No.</u>	<u>Classification</u>	<u>Extent</u> A.C.
188	Wet	1.86
189	-do-	0.61
190	.do.	1.51
191-2	.do.	0.01
198	.do.	0.26
206	.do.	1.28
205	.do.	0.61
204	.do.	0.57
203	.do.	0.33
202	.do.	1.80
201	.do.	0.84
200	.do.	1.40
193	.do.	1.07
192	.do.	1.14
236	.do.	0.86
237	.do.	1.10
241	.do.	0.98
242	.do.	1.04
243	.do.	0.94
244	.do.	0.76
245	.do.	0.91
246	.do.	0.47
247	.do.	1.04
250	.do.	0.38
251	.do.	0.22
252	.do.	1.08
253	.do.	0.61
255	.do.	0.42
256	.do.	0.03
233	.do.	0.51
234	.do.	0.34
235	.do.	0.38
	Total	47.34

Name of the Village Thelliyaragaram Sriperumbudur taluk

<u>S.No.</u>	<u>Classification</u>	<u>Extent</u> A.C.
47/2	Dry	0.28
3	.do.	0.68
2/1	.do.	0.91
2	.do.	0.46
3	.do.	0.42
5/1	.do.	0.27
6	.do.	0.13
7	.do.	1.20
8	.do.	0.33
9	.do.	3.19
13/1, 2 and 3	.do.	1.55
16	.do.	1.43
17	.do.	0.57
19	.do.	0.79
20	.do.	0.26
21	.do.	0.27
25	.do.	0.35
26	.do.	1.24
41	.do.	0.50
23	.do.	0.17
22	.do.	0.86
56/1, 2 and 3	.do.	1.43
41	.do.	0.50
27	.do.	0.83
24	.do.	1.07
18	.do.	0.82

Name of the Village - THILLIANAGARAM

<u>Sl.No.</u>	<u>Classification</u>	<u>Extent</u> A.C.
29	Wet	0.50
30/1, 2 and 3A, 3B	.do.	0.17
32	.do.	0.04
33	.do.	0.12
34	.do.	0.29
35	.do.	0.38
37	.do.	0.78
76	.do.	0.23
15	.do.	0.52
28	.do.	0.79
42/2, 3A, 3B	.do.	1.21
36	.do.	0.38
40	.do.	0.42
73	.do.	1.79
77	.do.	1.44
78	.do.	1.44
14	.do.	0.68
38	.do.	0.33
39	.do.	0.24

Total

32.45

-True copy-

Prasanna Chandra
17-12-87
Section Officer.



Revenue Department,
Fort St. George,
Madras 9.

Letter No. 40228/A1/95-1, Dated 3.7.95.

From
Thiru S. Meikandadevan, I.A.S.,
Secretary to Government.

To
The Principal Commissioner & Commissioner of
Land Administration, Madras 5.
The Collector of Chengalpattu MGR District,
at Kancheepuram.

✓ The Managing Trustee, Sri Ramachandra Educational
and Health Trust, 25, Sir C.V. Raman Road,
Alwarpet, Madras 600 018.

Sir,

Sub: Alienation - Land - Chengalpattu MGR District -
Saidapet and Sriperumbudur Taluks - Thundalam
and 5 other villages - 119.16 acres of Govern-
ment peramboke lands - Alienated in favour
of Sri Ramachandra Educational and Health Trust,
Madras 18 - Regarding.

Ref: 1. G.O.Ms.No.567, Revenue, dated 20.6.95.
2. From the Managing Trustee, Sri. Ramachandra
Educational and Health Trust, Madras,
letter dt. 27.6.95.

The following amendment is issued to the Government
Order first cited:-

AMENDMENT

For the words "Sri Ramachandra Medical College and
Research Institute, Porur," occurring in the abstract and
in paragraphs 3 and 4 of G.O.(Ms)No. 567, Revenue, dated
20.6.95, the following words shall be substituted, "Sri
Ramachandra Educational and Health Trust, No.25, Sir C.V.
Raman Road, Alwarpet, Madras 600 018".

Yours faithfully,

S. Meikandadevan

for Secretary to Government.

Copy to:

The Health and Family Welfare Department,
Madras 9.

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 13.12.2018

CORAM :

THE HON'BLE MRS.V.K.TAHILRAMANI, CHIEF JUSTICE

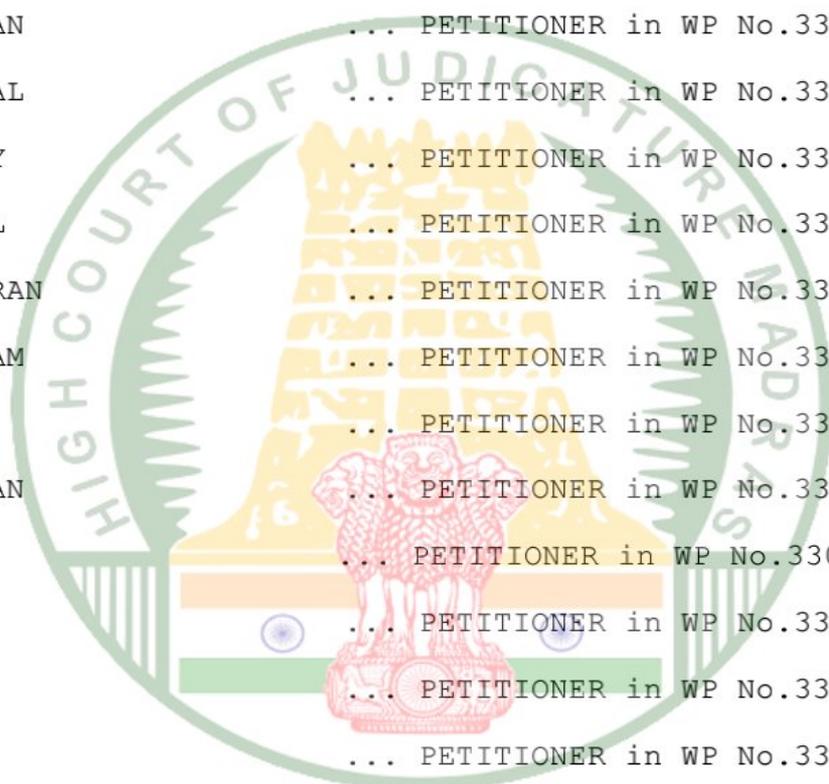
AND

THE HON'BLE MR.JUSTICE M.DURAIWAMY

W.P. Nos.32807, 32815, 32818, 32827, 32830, 32831, 32898, 32901,
32904, 32907, 32909, 32910, 32913, 32915, 32918, 32920, 32905,
32990, 33002, 33004, 33007, 33010, 33012, 33013, 33018, 33022,
33023, 33044, 33048, 33052, 33054, 33058, 33062, 33045, 33056,
33060, 33065, 33068, 33070, 33084, 33102, 33112, 33120, 33124,
33103 and 33107 of 2018

MUNIRATHINAM ... PETITIONER IN W.P.NO.32807 OF 2018
LAKSHMI ... PETITIONER in WP No.32815 of 2018
RAMA THAYAMMAL ... PETITIONER in WP No.32818 of 2018
MANI ... PETITIONER in WP No.32827 of 2018
NAGENDRAN ... PETITIONER in WP No.32830 of 2018
M.ANNADURAI ... PETITIONER in WP No.32831 of 2018
K.VARADARAJAN ... PETITIONER in WP No.32898 of 2018
S.MOHAN ... PETITIONER in WP No.32901 of 2018
MICHEL SUGITHRA ... PETITIONER in WP No.32904 of 2018
VASANTHI ... PETITIONER in WP No.32907 of 2018
M.THIRUNAVUKKARASU ... PETITIONER in WP No.32909 of 2018
M.R.SEKAR ... PETITIONER in WP No.32910 of 2018
R.VENUGOPAL ... PETITIONER in WP No.32913 of 2018
E.MUNUSAMY ... PETITIONER in WP No.32915 of 2018
V.NATARAJAN ... PETITIONER in WP No.32918 of 2018

NARAYANI ... PETITIONER in WP No.32920 of 2018
P.KUMAR ... PETITIONER in WP No.32905 of 2018
LATHA ... PETITIONER in WP No.32990 of 2018
A.GNANAPRAKASAM ... PETITIONER in WP No.33002 of 2018
K.VASUKI ... PETITIONER in WP No.33004 of 2018
MUTHULAKSHMI ... PETITIONER in WP No.33007 of 2018
E.NATARAJAN ... PETITIONER in WP No.33010 of 2018
PACHAIAMMAL ... PETITIONER in WP No.33012 of 2018
M.MUNUSAMY ... PETITIONER in WP No.33013 of 2018
MARIYAMMAL ... PETITIONER in WP No.33018 of 2018
RAMACHANDRAN ... PETITIONER in WP No.33022 of 2018
R.SHANMUGAM ... PETITIONER in WP No.33023 of 2018
NARAYANAN ... PETITIONER in WP No.33044 of 2018
R.JAYARAMAN ... PETITIONER in WP No.33048 of 2018
I.JOICE ... PETITIONER in WP No.33052 of 2018
ARUMUGAM ... PETITIONER in WP No.33054 of 2018
A.INDRANI ... PETITIONER in WP No.33058 of 2018
RANI ... PETITIONER in WP No.33062 of 2018
N.HAKEEM ... PETITIONER in WP No.33045 of 2018
K.INDRANI ... PETITIONER in WP No.33056 of 2018
V.MUNUSAMY ... PETITIONER in WP No.33060 of 2018
J.JEEVA ... PETITIONER in WP No.33065 of 2018
RAHAMATHULLAH ... PETITIONER in WP No.33068 of 2018
N.THULASINGAM ... PETITIONER in WP No.33070 of 2018
U.VEERASAMY ... PETITIONER in WP No.33084 of 2018



WEB COPY

DHEVI BABU ... PETITIONER in WP No.33102 of 2018
SASIKALA ... PETITIONER in WP No.33112 of 2018
ABU HANIFA ... PETITIONER in WP No.33120 of 2018
MR.M.JAGAN ... PETITIONER in WP No.33124 of 2018
M.NIRMALA DEVI ... PETITIONER in WP No.33103 of 2018
SHANTHI ... PETITIONER in WP No.33107 of 2018

- vs-
1. The State of Tamil Nadu,
rep. by its Secretary to Government,
Public Works Department,
Fort St. George,
Chennai - 600 009.
 2. The District Collector,
Chennai District.
 3. The Junior Engineer,
Water Resources Department,
Public Works Department,
Government of Tamil Nadu,
Adyar Basin, St. Thomas Mount,
Chennai - 600 016.
 4. The Managing Trustee,
Sri Ramachandra Education and Medical Trust,
No.1, Ramachandra Nagar, Porur,
Chennai - 600 116.
 5. The Tahsildar,
Maduravoyal Taluk,
Chennai.
 6. The Managing Director,
Tamil Nadu Slum Clearance Board,
No.5, Kamarajar Salai,
Chennai - 600 005.

.. Respondent in all WPs.

Common Prayer:-

Petitions filed under Article 226 of the Constitution of India praying for issue of Writ of Certiorarified Mandamus calling for the records pertaining to the impugned notice dated 17.11.2018 issued by the 3rd respondent to the petitioner and quash the same and direct respondent No.3 to consider the representation dated 24.11.2018 made by the petitioner.

For Petitioners in all : Mr.A.Gopinath, &
WPs. Mr.S.Manuraj

For Respondents in all : Mr.S.Kamalesh Kannan
WPs. Government Advocate
for respondent Nos.1 to 3 and
5

Ms.D.Latha
for respondent No.6 : WP.Nos.32807, 32815, 32818,
32827, 32830, 32831, 32898,
2901, 32904, 32907, 32909,
32910, 32913, 32915, 32918,
32920, 32905, 33045, 33056,
33060,33065,33068 & 33070 of 2018

R4 - Given up

Mr.S.Prabhu,
for Respondent No.6 : 32990, 33002, 33004, 33007,
33010, 33012, 33013, 33018,
33022, 33023, 33044, 33048,
33052, 33054, 33058, 33062,
33084, 33102, 33112, 33120,
33124,33103 and 33107 of 2018

सत्तमनेव जयते
COMMON ORDER

(Order of the Court was made by The Hon'ble Chief Justice)

At the outset, the learned counsel for the petitioner states that he is giving up respondent no.4 in all these petitions and he has also made an endorsement to the said effect.

2.The petitioners have preferred these writ petitions being aggrieved by the notice dated 17.11.2018 issued by the third respondent under Form-III of the Tamil Nadu Protection of Tank and Eviction of Encroachment Rules, 2007, in relation to survey numbers in the respective area, as mentioned below:

Sl.No.	WP.No.	Survey No.	Village/Taluk
1.	W.P.No.32807/2018	39/1	Chettiyar Agaram Village, Maduravoyal Taluk, Chennai District
2.	W.P.No.32815/2018	39/1	-do-
3.	W.P.No.32818/2018	39/1	-do-
4.	W.P.No.32827/2018	39/1	-do-
5.	W.P.No.32830/2018	79/1A	Thundalam, Maduravoyal Taluk, Chennai District
6.	W.P.No.32831/2018	39/1	Chettiyar Agaram Village, Maduravoyal Taluk, Chennai District
7.	W.P.No.32898/2018	39/1	-do-
8.	W.P.No.32901/2018	39/1	-do-
9.	W.P.No.32904/2018	79/1A	Thundalam, Maduravoyal Taluk, Chennai District
10.	W.P.No.32907/2018	79/1A	-do-
11.	W.P.No.32909/2018	39/1	Chettiyar Agaram Village, Maduravoyal Taluk, Chennai District
12.	W.P.No.32910/2018	39/1	-do-
13.	W.P.No.32913/2018	79/1A	Thundalam, Maduravoyal Taluk, Chennai District
14.	W.P.No.32915/2018	39/1	Chettiyar Agaram Village, Maduravoyal Taluk, Chennai District
15.	W.P.No.32918/2018	39/1	-do-
16.	W.P.No.32920/2018	86	Thundalam, Maduravoyal Taluk, Chennai District
17.	W.P.No.32905/2018	86	-do-

Sl.No.	WP.No.	Survey No.	Village/Taluk
18.	W.P.No.32990/2018	39/1	Chettiyar Agaram Village, Maduravoyal Taluk, Chennai District
19.	W.P.No.33002/2018	39/1	-do-
20.	W.P.No.33004/2018	39/1	-do-
21.	W.P.No.33007/2018	39/1	-do-
22.	W.P.No.33010/2018	39/1	-do-
23.	W.P.No.33012/2018	86	Thundalam, Maduravoyal Taluk, Chennai District
24.	W.P.No.33013/2018	39/1	Chettiyar Agaram Village, Maduravoyal Taluk, Chennai District
25.	W.P.No.33018/2018	86	Thundalam, Maduravoyal Taluk, Chennai District
26.	W.P.No.33022/2018	86	-do-
27.	W.P.No.33023/2018	79/1A	-do-
28.	W.P.No.33044/2018	39/1	Chettiyar Agaram Village, Maduravoyal Taluk, Chennai District
29.	W.P.No.33048/2018	79/1A	Thundalam, Maduravoyal Taluk, Chennai District
30.	W.P.No.33052/2018	79/1A	-do-
31.	W.P.No.33054/2018	79/1A	Thundalam, Maduravoyal Taluk, Chennai District
32.	W.P.No.33058/2018	39/1	Chettiyar Agaram Village, Maduravoyal Taluk, Chennai District
33.	W.P.No.33062/2018	39/1	-do-
34.	W.P.No.33045/2018	39/1	-do-
35.	W.P.No.33056/2018	39/1	-do-
36.	W.P.No.33060/2018	39/1	-do-

Sl.No.	WP.No.	Survey No.	Village/Taluk
37.	W.P.No.33065/2018	39/1	-do-
38.	W.P.No.33068/2018	39/1	-do-
39.	W.P.No.33070/2018	39/1	-do-
40.	W.P.No.33084/2018	39/1	-do-
41.	W.P.No.33102/2018	86	Thundalam, Maduravoyal Taluk, Chennai District
42.	W.P.No.33112/2018	39/1	Chettiyar Agaram Village, Maduravoyal Taluk, Chennai District
43.	W.P.No.33120/2018	39/1	-do-
44.	W.P.No.33124/2018	86	Thundalam, Maduravoyal Taluk, Chennai District
45.	W.P.No.33103/2018	39/1	Chettiyar Agaram Village, Maduravoyal Taluk, Chennai District
46.	W.P.No.33107/2018	79/1A	Thundalam, Maduravoyal Taluk, Chennai District

3. The learned counsel for the petitioners contended that the Tamil Nadu Protection of Tank and Eviction of Encroachment Rules, 2007 contemplates issuance of a notice under Form-II before a notice is issued under Form-III of the said Rules.

4.The learned Government Advocate, on instructions from Thiru. G.Mahendra Kumar, Junior Engineer, Water Resources Department, Public Works Department, Adyar Irrigation Section, St.Thomas Mount, Chennai-16, who is present in Court, admits that no notice was issued to the petitioners under Form-II of the said Rules prior to the notice issued under Form-III.

5.As the Tamil Nadu Protection of Tank and Eviction of Encroachment Rules, 2007 clearly contemplates issuance of notice under Form-II prior to the notice being issued under Form-III, notice under Form-III cannot be allowed to stand. Hence, the

notices dated 17.11.2018 issued under Form-III to the petitioners are quashed. It would be open to the third respondent to proceed hereafter in accordance with law.

The writ petitions are allowed in terms aforesaid. No costs. Consequently, all connected miscellaneous petitions are closed.

Sd/-
Assistant Registrar (CS IV)

//True Copy//

Sub Assistant Registrar

sra

To

1. The Secretary to Government,
Public Works Department,
Fort St. George,
Chennai - 600 009.
2. The District Collector,
Chennai District.
3. The Junior Engineer,
Water Resources Department,
Public Works Department,
Government of Tamil Nadu,
Adyar Basin, St. Thomas Mount,
Chennai - 600 016.
4. The Tahsildar,
Maduravoyal Taluk, Chennai.
5. The Managing Director,
Tamil Nadu Slum Clearance Board,
No.5, Kamarajar Salai,
Chennai - 600 005.

+44ccs to Mr.A.Gopinath, Advocate, S.R.No.86779, 86800, 86799,
86798, 86789, 86791, 86780, 86649, 86795, 86794, 86797, 86796,
86786, 86784, 86781, 86788, 86790, 86782, 86785, 86787, 86594,
86595, 86596, 86597, 86598, 86599, 86644, 86600, 86601, 86602,
86603, 86650, 86652, 86653, 86645, 86646, 86647, 86648, 86639,
86640, 86642, 86643, 86783 & 86641

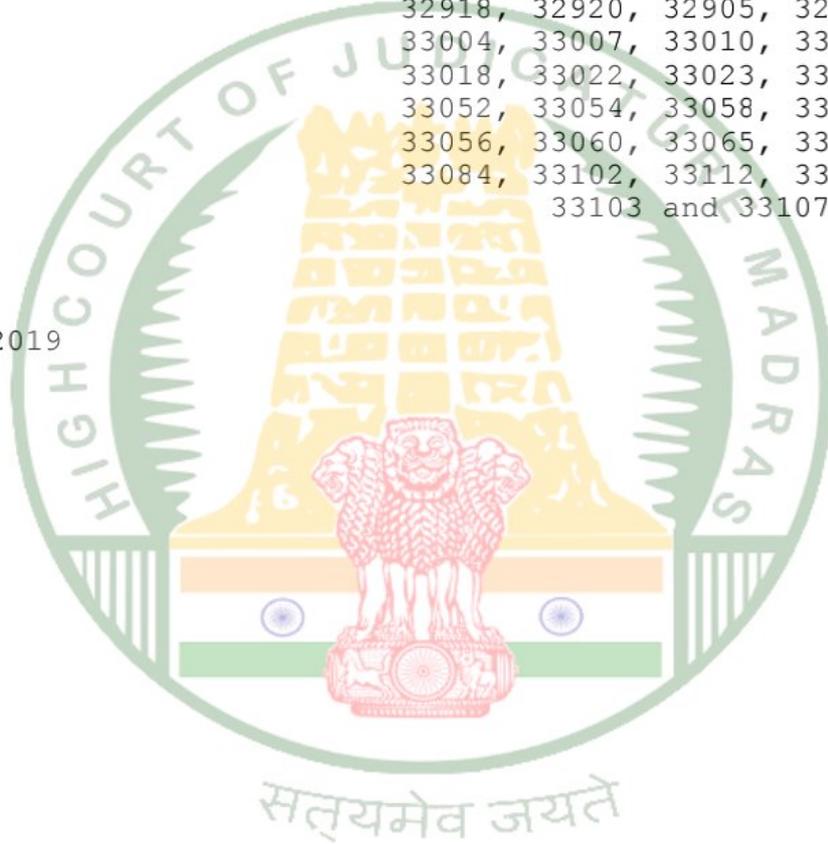
+20ccs to Ms.D.Latha, Advocate, S.R.No.86524, 86523, 86533, 86532, 86528, 86543, 86541, 86538, 86537, 86536, 86535, 86534, 86539, 86529, 86522, 86525,86526, 86527, 86540 & 86542.

+1ccs to Ms.D.Latha, Advocate, S.R.No.86530 (28/02/2019)

+1cc to the Government Pleader, S.R.No.87399, 87398, 87400, 87406, 87401, 87403, 87407, 87404, 87392 & 87405.

W.P.Nos.32807,32815, 32818, 32827,
32830, 32831, 32898, 32901, 32904,
32907, 32909, 32910, 32913, 32915,
32918, 32920, 32905, 32990, 33002,
33004, 33007, 33010, 33012, 33013,
33018, 33022, 33023, 33044, 33048,
33052, 33054, 33058, 33062, 33045,
33056, 33060, 33065, 33068, 33070,
33084, 33102, 33112, 33120, 33124,
33103 and 33107 of 2018

BR (CO)
GSP/30/0/2019



WEB COPY

IN THE HIGH COURT OF JUDICATURE AT MADRAS

(Special Original Jurisdiction)

Wednesday, the Eighteenth day of July Two Thousand Eighteen

PRESENT

THE HON`BLE MR JUSTICE HULUVADI G. RAMESH

and

THE HON`BLE MR JUSTICE RMT. TEEKAA RAMAN

WP No.36135 of 2015

IYARKAI VALAM MATRUM PERUMBALL [PETITIONER]
ODAI PADUKAPPU NALA SONGAM,
REP. BY ITS PRESIDENT K.SHANMUGASUNDARAM,
(REG.NO.83/2013)
424, AVARANGANTHOTTAM, KATHIRAMPATTI
VILLAGE, KATHIRAMPATTI POST,
ERODE DISTRICT-638 107.

Vs

1 THE SECRETARY TO GOVERNMENT [RESPONDENTS]
LAND ADMINISTRATION DEPARTMENT,
FORT ST. GEORGE, CHENNAI-600 009.

2 THE DISTRICT COLLECTOR
ERODE.

3 THE CHIEF ENGINEER
P.W.D., W.R.O., PUBLIC WORKS DEPARTMENT,
TOWN HALL, COIMBATORE-641 001.

4 THE TAHSILDAR
ERODE TALUK, ERODE.

5 THE REVENUE INSPECTOR
ERODE WEST INNER CIRCLE,
NASIYANUR RI OFFICE, ERODE DISTRICT.

6 THE VILLAGE ADMINISTRATIVE
OFFICER, KATHIRAMPATTI VILLAGE,
KATHIRAMPATTI, ERODE DISTRICT.

7 DHANASEKAR
DEPUTY TAHSILDAR, ERODE TALUK, ERODE-1.

8 ANNAPOORANI
REVENUE INSPECTOR - ERODE WEST INNER CIRCLE,
NASIYANUR RI OFFICE, ERODE DISTRICT.

9 JEGADEESH
VILLAGE ADMINISTRATIVE OFFICER,
KATHIRAMPATTI VILLAGE, KATHIRAMPATTI,
ERODE DISTRICT.

10 THE SECRETARY,
PUBLIC WORKS DEPARTMENT,
GOVERNMENT OF TAMIL NADU,
FORT. ST. GEORGE, CHENNAI.

11 THE SECRETARY,
IRRIGATION DEPARTMENT,
GOVERNMENT OF TAMIL NADU,
FORT. ST. GEORGE, CHENNAI.

(R-10 AND R-11 ARE SUO-MOTU IMPLEADED AS PER ORDER
DATED:07/06/2016 BY H.G.R.,J. AND M.V.M.,J. IN WPS.36135/2015,
770 /2016)

12 S.B.GANDHI
S/O. BAJJIAH, NO.486,
THIYAGARAYA STREET, KAVARAIPETTAI
VILLAGE & POST, GUMMIDIPOONDI TALUK,
THRIRUVALLUR DISTRICT.

(IMPLEADED AS PER ORDER DATE:21.09.2017 IN
MGRJ & TKRJ IN WMP.NO.26666/17 IN WP.NO.36135/15)

Writ Petition under article 226 of the Constitutions of India
praying that in the circumstance stated therein and in the
respective affidavits filed therewith the High Court will be
pleased to issue a Writ of Mandamus or any other writ or order or
direction in the nature of writ to direct the respondents 1 to 6
to desilt and restore the water body passing through Survey No.163
of Kathirampatti Village, Erode Taluk to its original position by
desilting and removing obstructions upon its within a time frame
that may be fixed by this Hon'ble Court (in WP.36135/2015);

Order : This petition coming on for orders upon perusing the
petition and the affidavit filed in support thereof and upon
hearing the arguments of M/S.L.CHANDRAKUMAR, Advocate for the
petitioner the court made the following order:-

It is submitted by the learned Additional Advocate General
that the District Collector, through Tahsildar, visited the spot
and removed the encroachments in S.No.294/1, and 299/2,
Keezhmudalambedu Village, Gummidipoondi Taluk, Tiruvallur

As regards removal of encroachment of Government land) water bodies, the office of the Advocate General shall communicate to the District Collectors concerned to submit a report, as to the work done by them regarding removal of encroachments, after identifying the water bodies which were in existence as per the village map and restoration of the same to its original position, after conducting survey and issuing show cause notice to the persons concerned.

List the matter on 24.08.2018.

-sd/-
18/07/2018

/ TRUE COPY /

Sub-Assistant Registrar (Statistics / C.S.)
High Court, Madras - 600 104.

TO

- 1 THE SECRETARY TO GOVERNMENT
LAND ADMINISTRATION DEPARTMENT,
FORT ST. GEORGE, CHENNAI-600 009.
- 2 THE DISTRICT COLLECTOR, ERODE.
- 3 THE CHIEF ENGINEER
P.W.D., W.R.O., PUBLIC WORKS DEPARTMENT,
TOWN HALL, COIMBATORE-641 001.
- 4 THE TAHSILDAR ERODE TALUK, ERODE.
- 5 THE REVENUE INSPECTOR
ERODE WEST INNER CIRCLE, NASIYANUR RI OFFICE,
ERODE DISTRICT.
- 6 THE VILLAGE ADMINISTRATIVE
OFFICER, KATHIRAMPATTI VILLAGE,
KATHIRAMPATTI, ERODE DISTRICT.
- 7 THE SECRETARY
PUBLIC WORKS DEPARTMENT, GOVERNMENT OF
TAMILNADU, FORT.ST.GEORGE, CHENNAI.
- 8 THE SECRETARY
IRRIGATION DEPARTMENT, GOVERNMENT OF
TAMILNADU, FORT.ST.GEORGE, CHENNAI.
- 9 THE SECRETARY TO GOVERNMENT,
REVENUE DEPARTMENT, SECRETARIAT, CHENNAI-9.
- 10 THE DISTRICT COLLECTOR,
THIRUVALLUR.

<https://hcservices.ecourts.gov.in/hcservices/>

11 THE SUPERINTENDENT OF POLICE,
THIRUVALLUR.

12 THE PRINCIPAL SECRETARY,
GOVERNMENT OF TAMIL NADU, CHENNAI.

13 MR.SRIRAM PANCHU,
SENIOR ADVOCATE
AMICUS CURIAE,
HIGH COURT, CHENNAI.

C.C. to M/S.L.CHANDRAKUMAR Advocate on payment of necessary
charges

Order

in
WP.36135/2015

Date :18/07/2018

From 26.2.2001 the Registry is issuing certified
copies of the Interim Orders in this format
VS 20.06.2016 VS 14.09.2016 KP(16.11.2016) KP(18.01.2017)
VS 03.08.2017 ADD 11.10.2017
ADD 26.10.2017
KP(05/07/2018)
KP(11/08/2018)



सत्यमेव जयते

WEB COPY